

(33)

Central Administrative Tribunal, Principal Bench

Review Application No.219 of 2000  
(in O.A.No.1311/1996)

New Delhi, this the 26th day of July, 2000

1. N.N.Pandey, S/o late Shri Ambika Pandey, aged 49-1/2 r/o B 9 IB Colony Patel Dham, S.P.Marg, New Delhi-21 employed as Asstt. Technical Officer at New Delhi.
2. Ananda Singh, S/o Late Shri Bachi Singh, aged 48 yrs. r/o 429 Sector IV, R.K.Puram, New Delhi-22 and employed as Asstt. Technical Officer SIB Aizawl (Mizoram). - Applicants

Versus

1. Union of India Through Secretary, Ministry of Home Affairs, Govt. of India, North Block, Central Sectt., New Delhi.
2. Director Intelligence Bureau, Ministry of Home Affairs, Govt. of India, North Block, Central Sectt., New Delhi. - Respondents

O R D E R (in circulation)

By V.K.Majotra, Member(A)-

Present review application seeks review of an order dated 25th April, 2000 in OA 1311/1996 which has been passed in the open court on merits after hearing the respective learned counsel of the parties at length.

2. The applicants in the garb of present review application seek permission to re-argue the whole OA on merits. That is not the scope and ambit of the review application.

3. A typographical error in recording Civil Appeals Nos.89 & 90/90 as Civil Appeal No.89/90 has lurked in paragraph 10 of aforesaid order. However, this error does not in any manner adversely affect the merits of the OA. Aforesaid error may be corrected as Civil Appeals Nos.89 & 90/90 instead of Civil Appeal No.89/90.

4. The present review application in the circumstances is dismissed at the circulation stage itself with the above observation.

V.K.Majotra  
(V.K.Majotra)  
Member (A)

rkv.

Lakshmi Swaminathan  
(Mrs.Lakshmi Swaminathan)  
Member (J)